Paper Laid [02 March, 2015] on the Table

- I. Report and Accounts (2013-14) of Damodar Valley Corporation Limited, Kolkata and related papers
- II. Report and Accounts (2013-14) of Central Power Research Institute, Bangalore and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): Sir, I lay on the Table :—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 45 of the Damodar Valley Corporation Act, 1948:—
 - (a) Annual Report and Accounts of the Damodar Valley Corporation Limited (DVC), Kolkata, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1826/16/15]

3

- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Central Power Research Institute (CPRI), Bangalore, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1825/16/15]

MR. DEPUTY CHAIRMAN: Now, Mr. Sanwar Lal Jat; not here.

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापित महोदय, इस वाक्य "I beg to lay" में से 'beg' शब्द निकाल देना चाहिए। इसमें ब्रिटिश मानसिकता की बू आती है।...(व्यवधान)...

श्री उपसभापति: ठीक है। Now, Shri Radhakrishnan P.

- I. Notifications of the Ministry of Road Transport and Highways
- II. Report and Accounts (2012-13) of the Indian Maritime University, Chennai and related papers